

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

7. IA/1720/2023 in C.P. (IB)/2512(MB)2019

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.03.2024**

**NAME OF THE PARTIES:- L AND T Housing Finance Limited**  
**V/s**  
**Majestic Market Research Support**  
**Service Limited**

**Section: 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA 1720 of 2023:-** Counsel, Manoj Kumar Mishra appeared for the Applicant. Heard, Counsel for the parties for a considerable time and

**Reserved for Orders.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**